Written Answers to		August, 2015]	Unstarred Questions 461	
Sl.Ne	o. Programme/Schemes	2012-13	2013-14	2014-2015
29.	Free Coaching for Persons with Disabilities	0.00	0.00	0.00
3 0.	Information and Mass Education	n Cell 0.00	0.00	7.37
31.	National Programme for Person with Disabilities	s 0.00	0.00	0.00
32.	Secretariat	0.00	0.00	2.53
	Total	223.90	341.49	337.96

National Institute for Disabled in Delhi

2841. SHRI BAISHNAB PARIDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is proposed to set up a National Institute for Disabled in Delhi region, if so, the details with functions thereof;
- (b) whether it is first of its kind in the country or there are other as well, if so, the details thereof; and
- (c) what are details of its functions especially to address the grievances of disabled people in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) No, Sir. However, there is Pt. Deendayal Upadhayay Institute for Physically Handicapped, New Delhi already working in the field of Locomotor Disabilities and providing rehabilitation services.

New Swarnima Scheme in Telangana

2842. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the aims and objectives of the New Swarnima Scheme being implemented by the National Backward Classes Finance and Development Corporation;
- (b) is it true that the family income limit fixed is very low in rural and urban areas and there are demands for increasing the same;
- (c) if so, whether there is any proposal to increase the income limit and also loan amount from $\mathbb{T}1$ lakh to $\mathbb{T}2$ lakhs, if not, the reasons therefor; and